

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-390**  
ANSWERED ON- 06/02/2025

**RESTRICTIONS ON H1-B VISA PROGRAM**

390 SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Ministry is in talks with the US Government regarding the possible restrictions on the H-1B visa program. If so, the details and steps taken in this regard;

(b) whether the Ministry has assessed the economic impact of H-1B visa restrictions on the Indian IT industry and other sectors, and the steps being taken to mitigate potential losses?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a & b) Mobility of skilled Indian professionals has contributed to the mutual benefit of India and the United States of America, especially in the technology and innovation sectors. According to the U.S. Citizenship and Immigration Services, for the period October 2022 to September 2023, Indian nationals received 72.3% of all H-1B visas issued. Government of India is closely engaged with the U.S. administration and other stakeholders on all issues pertaining to the H-1B visa program through relevant bilateral dialogue mechanisms.

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